

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

THURSDAY, THE FOURTH DAY OF JULY
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI

CRIMINAL PETITION NO: 5710 OF 2020

Between:

Laxminarayan Agarwal, S/o Hari Ram Agarwal, Age 48 Years, Occ Business, R/o Flat No.N-1602, Aparna Sarovar Apartment, Nalagandla Sharelingampally Municipality, Hyderabad.

...PETITIONER/ACCUSED(S)

AND

1. The State of Telangana, Rep. by its Public Prosecutor, High Court for the State of Telangana
2. Farrooqh Jalal, S/o Akber Jalal, Aged 45 Years, Occ Business, R/o H.No.6-3-596/11/203, Naveen Nagar Colony, Banjara Hills, Hyderabad.

...RESPONDENT/COMPLAINANTS

Petition under Section 482 of Cr.P.C praying that in the circumstances stated in the Memorandum of Grounds of Criminal Petition, the High Court may be pleased to the proceedings in Crime No. 526/2020 of P.S.Chandanagar Hyderabad District.

I.A. NO: 1 OF 2020

Petition under Section 482 of Cr.P.C praying that in the circumstances stated in the Memorandum of Grounds of Criminal Petition, the High Court may be pleased to stay all further proceedings in Crime No.526/2020 of P.S. Chandanagar, Hyderabad, including arrest of the Petitioner, pending disposal of the above Criminal petition.

This Petition coming on for hearing, upon perusing the Memorandum of Grounds of Criminal Petition and upon hearing the arguments of Sri M. Laxman Rao, Advocate for the Petitioner and Additional Public Prosecutor on behalf of the Respondent No.1 and none appeared for the Respondent No.2.

The Court made the following: ORDER

THE HON'BLE SMT. JUSTICE JUVVADI SRIDEVI

CRIMINAL PETITION No.5710 OF 2020

ORDER:

When this matter is taken up for hearing, learned Additional Public Prosecutor submitted, on instructions, that after filing this criminal petition, the FIR was closed as 'mistake of fact', and hence, this petition has become infructuous.

In view of the above submission, this Criminal Petition is dismissed as infructuous.

Pending miscellaneous applications, if any, shall stand closed.

**Sd/- T. JAYASREE
ASSISTANT REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To,

1. The X Addl. Metropolitan Magistrate at Cyberabad, Kukatpally
2. The Station House Officer, Chandanagar Police Station, Cyberabad
3. One CC to Sri M. Laxman Rao, Advocate [OPUC]
4. Two CCs to the Public Prosecutor, High Court for the State of Telangana at Hyderabad [OUT]
5. Two CD Copies

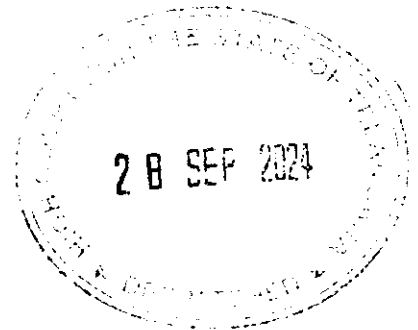
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HIGH COURT

DATED:04/07/2024

ORDER

CRLP.No.5710 of 2020



Dismissing the Criminal Petition
as infructuous

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